

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 45 of 2012 &  
I.A. No. 87 of 2012**

**Dated: 13<sup>th</sup> April, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**M/s. Beta Wind Farm (P) Ltd.**

**....Appellant (s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission  
& Anr**

**.... Respondent (s)**

**Counsel for the Appellant (s):**

**Mr. M.G. Ramachandan  
Mr. Anand K. Ganesan &  
Ms. Swapna Seshadri**

**Counsel for the Appellant (s):**

**Mr. G. Umapathy for TNERC  
Mr. Guru Krishna Kumar, AAG  
Mr. S. Vallinayagam**

-

**ORDER**

Post the matter for hearing on the interim directions on  
**24.04.2012.**

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**mk**